

[Mr. Speaker.]

sit'. But my request would be this. The non-official Members who have to speak for or against the clause, may get the opportunity today, and the hon. Minister might reply tomorrow.

Shri P. K. Deo: No.

Mr. Speaker: We could sit for a few minutes more and at least we may conclude the discussion on these amendments. The hon. Law Minister can reply tomorrow.

Some Hon. Members: Yes.

Shri U. M. Trivedi: Even if we sit for half an hour more, we shall not be able to conclude the discussion. It will take longer than that.

Mr. Speaker: Let us sit for half an hour more. If the discussion could not conclude, certainly, it will be carried over to the next day.

Shri U. M. Trivedi: Even 1 hour will not be enough.

Shri Ranga: We have already been through a lot of emotional stress and

strain, and we cannot sit any longer today.

Shri Surendranath Dwivedy: It does not matter; this half an hour can be provided tomorrow. Anyhow, we are meeting tomorrow.

Mr. Speaker: All right; if that is the desire of the House, then I have no objection.

71.0½ hrs.

BUSINESS ADVISORY COMMITTEE.
TWENTY-EIGHTH REPORT

Shri Rane (Buldana): I beg to present the Twenty-eighth Report of the Business Advisory Committee.

17.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, June 2, 1964/12 Jyaishta, 1886 (Saka).